

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 174 of 2012 & 174 of 2013

Dated : 23rd April, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1.

ORDER

At the request of the learned counsel for the appellant, post the matter for further hearing on **30th April, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**